

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. 234 OF 2011 in
DFR 377 OF 2011

Dated :17th October, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Chaman Lal Setia Exports Limited ... Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. J.K. Goel

ORDER

I.A. 234 OF 2011
(For restoration of Appeal)

Issue notice to the Respondents. Dasti service is permitted.

Post the matter on **01.11.2011.**

(V.J. Talwar)
Technical Member
Ts/ss

(Justice M. Karpaga Vinayagam)
Chairperson